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Of District & Sessions Judge,  
Patna.**

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**Court of District And Sessions Judge, Patna**  
**List of Cases Posted For Hearing (E-Filing)**  
**Dated 22.11.2021**

<b>Regular Bail Application</b>					
<b>Sl. No.</b>	<b>Case Number</b>	<b>Section</b>	<b>PS/ Complaint Case No.</b>	<b>Name of Party</b>	<b>Remarks</b>
1.	2090/21	379 of IPC	Shastri Nagar 204/21	Shahil	
2.	2091/21	379/411 of IPC	Rajeev Nagar 389/21	Diwali Manjhi	
3.	2092/21	414/379/511 of IPC	Ramkrishna Nagar 486/21	Rajnit Sahni	
4.	2093/21	379 of IPC	Jakkanpur 513/21	Suraj Kumar	
5.	2094/21	302 of IPC	Phulwarisharif 487/20	Baby Paswan	
6.	2095/21	379 of IPC	Digha 133/21	Rajan Yadav	
7.	2096/21	379 of IPC	Gopalpur 348/21	Abhay Kumar	
8.	2097/21	26 of Arms Act	Digha 525/21	Nitish Kumar	
9.	2098/21	498(a)/504 of IPC	Mahila 31/20	Vijay Kumar	
10.	2099/21	307/379/504 of IPC	Digha 643/20	Akash Kr.	
11.	2100/21	392 of IPC	Ramkrishna Nagar 52/20	Abhishek Patel	
12.	2101/21	380 of IPC	Kankarbagh 882/21	Himanshu Kumar	
13.	2102/21	394 of IPC	Patrakar Nagar 101/21	Rishi Kr.	

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<b>Anticipatory Bail Application</b>					
<b>Sl. No.</b>	<b>Case Number</b>	<b>Section</b>	<b>PS/ Complaint Case No.</b>	<b>Name of Party</b>	<b>Remarks</b>
1.	402/21	406/420 of IPC	Kotwali 705/14	Rajesh Kumar Sinha	
2.	745/21	498(a)/504 of IPC	Mahila 24/20	Suraj Kumar	
3.	1158/21	498(a)/504 of IPC	3588(c)19	Amar Paswan	
4.	1594/21	498(a) of IPC	1860(c)18	Shashi Bhushan Kumar	
5.	2097/21	498(a)/504 of IPC	Mahila 13/21	Niraj Kumar	
6.	4149/21	420 of IPC & 03 of Lok Sampati Nuksan Adhinyam	Rajiv Nagar 174/21	Manoj Kumar Yadav	
7.	5230/21	307/379/354(a) of IPC	Digha 394/21	Aman Kumar	
8.	5263/21	461/379 of IPC	Shastri Nagar 285/21	Devesh Sinha	
9.	5922/21	323/354/504 of IPC	Hawai Adda 188/21	Bittu Kumar	
10.	6094/21	498(a)/120(b) of IPC	Digha 469/21	Sanjeev Kumar	
11.	6134/21	354/379/504 of IPC	Gapalpur 325/20	Jagdish Paswan	
12.	6236/21	498(a)/120(b) of IPC	Digha 469/21	Ravi Naresh	
13.	6244/21	379/504 of IPC	Digha 402/21	Chirkut	
14.	6249/21	308/379/504 of IPC	Beur 272/17	Mukul Kumar	
15.	6293/21	419/420/120(b) of IPC	Gandhi Maidan 10/15	Srawan Kr.	
16.	6656/21	366 of IPC	Patrakar Nagar 490/21	Ujjwal Kumar	

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17.	6704/21	498(a)/504 of IPC	Shastri Nagar 275/21	Shambhu Rai	
18.	6790/21	379/354(a)/504 of IPC	Digha 70/21	Nibha Bharti	
19.	6825/21	420/406/120(b) of IPC & 138 of N.I Act	Digha 393/19	Hare Ram Kumar	
20.	6966/21	379/420/323 of IPC	1183(c)19	Vishwanath Kr.	
21.	7368/21	406/420 of IPC	5480(c)19	Jaybind Paswan	
22.	7451/21	420/379/384 of IPC	S. K. Puri 73/2013	Mithlesh Rai	
23.	7788/21	379/504 of IPC	Gaurichak 431/21	Shankar Sao	
24.	7789/21	363/365/366 of IPC	Khusrupur 89/20	Bhaskar Kr.	
25.	7790/21	307/387 of IPC & 27 of Arms Act	Mehdiganj 127/21	Chhotu Yadav	
26.	7791/21	365/366(a) of IPC	Ramkrishna Nagar 520/21	Pankaj Kumar	
27.	7793/21	307/387/504 of IPC & 27 of Arms Act	Mehdiganj 127/21	Ratan Yadav	
28.	7794/21	379/307 of IPC	Rupaspur 165/21	Kumar Pratik	
29.	7795/21	302/120(b) of IPC & 27 of Arms Act	Alamganj 592/21	Pawan Kr.	
30.	7796/21	409/420/471 of IPC	Danapur 744/21	Amit Kumar	
31.	7798/21	353 of IPC, 3/4 of Epidemic Disease Act & 51 of Disaster Management Act	Phulwarisharif 897/21	Ehsan Perwaiz	
32.	7799/21	302/120(b) of	Ghoswari 70/21	Dharmveer	

		<b>IPC &amp; 27 of Arms Act</b>		<b>Yadav</b>	
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33.	7801/21	307/504 of IPC & 27 of Arms Act	Khusrupur 230/21	Rajesh Singh	
34.	7802/21	354/506 of IPC	Masaurhi 66/21	Vinit Kumar	
35.	7803/21	323/504/354 of IPC	Patliputra 342/18	Permanand Singh	
36.	7804/21	379/307/504 of IPC	Fatuhan 834/21	Dev Sagar	
37.	7805/21	498(a) of IPC	27(c)21	Smt. Anshu Devi	
38.	7807/21	406/420/504 of IPC	Buddha Colony 374/21	Jainendra Yadav	
39.	7808/21	379/504 of IPC	Alamganj 690/21	Syad Jaya Abbas	
40.	7809/21	498(a)/307/304(b) of IPC	Maner 533/15	Rina Devi	
41.	7810/21	385/387 of IPC & 27 of Arms Act	Bihta 627/21	Akshay Kr.	
42.	7811/21	354(b)/379/504 of IPC	Naubatpur 252/21	Ram Babu Saw	
43.	7812/21	120(b)/420 of IPC & 07(a) Of Prevention Of Corruption Act	RC 02(A)2020	Vijay Kr.	
44.	7813/21	379/504 of IPC	Fatuhan 790/21	Pramila Devi	
45.	7814/21	307/504 of IPC	Mehdiganj 126/21	Kunal Gop	
46.	7815/21	304 of IPC	Dulhin Bazar 181/17	Sidhnath Pandey	
47.	7816/21	379/504 of IPC	909(c)19	Brahamanand Ray	
48.	7817/21	07 of E.C Act	Sachiwalaya 124/21	Durga Kr.	

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<b>Sl. No</b>	<b>Case Number</b>	<b>Section</b>	<b>PS/ Complaint Case No.</b>	<b>Name of Party</b>	<b>Remarks</b>
49.	7819/21	307/504 of IPC & 27 of Arms Act	Dulhin Bazar 63/18	Bipin Kr.	
50.	7820/21	120(b)/420 of IPC & 07(A) Of Prevention Of Corruption Act	RC 03(A)2020	Vijay Kr.	
51.	7823/21	379/420/376 of IPC	Buddha Colony 375/21	Dilip Kumar	
52.	7824/21	498(a) of IPC	730(c)15	Nityanand Singh	
53.	7826/21	304 of IPC	Pirbahore 448/21	Arun Kr. Prasad	

**Court of District And Sessions Judge, Patna**

**List of Cases Posted**  
**For Hearing on Admission (E-Filing)**  
**Dated 22.11.2021**

<b>Cr. Appeal</b>			
<b>Sl. No.</b>	<b>Case Number</b>	<b>Name of Party</b>	<b>Remarks</b>
1.	147/21		

<b>Cr. Revision</b>			
<b>Sl. No.</b>	<b>Case Number</b>	<b>Name of Party</b>	<b>Remarks</b>
1.	92/21		
2.	166/21		
3.	186/21		
4.	193/21		
5.	228/21		
6.	230/21		
7.	233/21		
8.	240/21		
9.	245/21		
10.	247/21		
11.	259/21		

<b>Cr. Miscellaneous</b>			
<b>Sl. No.</b>	<b>Case Number</b>	<b>Name of Party</b>	<b>Remarks</b>
1.	Tr. - 61/21		
2.	Tr. - 85/21		
3.	Tr. - 139/21		
4.	Tr. - 144/21		



# **Court of District And Sessions Judge, Patna**

## **List of Cases Posted For Hearing** **(Prior To Lockdown)** **Dated 22.11.2021** **Hearing On Admission**

SI No.	Case No.	Remarks
1.	Cr. Appeal - 39/19	
2.	Cr. Revision - 82/20	

### **Hearing**

SI No.	Case No.	Remarks
1.	Cr. Appeal - 100001/19	
2.	Cr. Appeal - 115/21	
3.	Cr. Appeal - 143/21	
4.	Cr. Revision - 201/21	
5.	Cr. Revision - 229/21	
6.	Cr. Misc.(BC) - 141/17	

### **Spl. (P.M.L.A)**

1.	Spl. (P.M.L.A) - 02/15	For Charge	
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SI No.	Case No.		Remarks
1	05/20	Anticipatory Bail Application Of :- 1. Jyoti Kr. Choudhary 2. Gaurav Kr. Choudhary	
2	11/18	Two Petitions U/S - 305 of Cr.PC	
3	05/21	Regular Bail Application Of :- 1. P. K. Ghosh 2. Bipin Kr.	
4	06/21	Regular Bail Application Of :- 1. Debesh Kr.	

### **Sessions Trial**

SI No.	Case No.	Stage	Remarks
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<b>1.</b>	<b>131/19</b>	<b>Evidence</b>	
<b>2.</b>	<b>633/19</b>	<b>Appearance</b>	